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BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

O. A. No. 200 of 2014

IN THE MATTER OF:

M. C. Mehta

..... Applicant

Versus

Union of India & Ors.

..... Respondent(s)

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Date: 22-07-2025

Place: New Delhi

Through



Gigi C. George, Advocate
Standing Counsel (UOI)
Ch No. 457, Lawyers Block-1
Delhi High Court, New Delhi
Email- gigicgoerge.adv42@yahoo.in
Mob-9810625315

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Reply Affidavit on behalf of the National Mission for Clean Ganga in compliance of the order dated 16.04.2025

I, Anup Kumar Srivastava, S/o Late P. L. Srivastava, aged 58 years presently posted as the Executive Director, Technical in the National Mission for Clean Ganga (NMCG), D/o WR, RD&GR, Ministry of Jal Shakti, New Delhi and am duly authorized and hereby solemnly affirm and state as follows:

1. That I have gone through the order dated 16.04.2025 passed in the matter by the Hon'ble National Green Tribunal, Principal Bench, New Delhi and has understood the contents therein.
2. That I have been authorized to swear this affidavit on behalf of NMCG by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.
3. The above noted matter related to prevention, control and abatement of pollution of River Ganga and its tributaries was listed for hearing on 16.04.2024, pertaining to the stretch of river in Jharkhand, wherein the Hon'ble Tribunal was pleased to issue the following directions:




अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
अनूप कुमार श्रीवास्तव (तकनीकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt. of India New Delhi

Supreme Court and also the timeline for compliance in each of the districts and for each of the drains existing therein. The Secretary of Environment will also disclose the system that will be adopted in the meantime until the sewage lines are constructed and the STPs are set up and operationalized. Additionally, NMCG is required to file an affidavit disclosing the status of funding for the establishment of the sewer line and STPs in the state of Jharkhand.

.....”

4. That in compliance thereof, it is humbly stated and submitted before the Hon'ble Tribunal that NMCG has sanctioned a total of five (05) sewerage infrastructure projects in Jharkhand State under the *Namami Gange Programme* aimed at creating STP capacity of 261.5 MLD and approximately 116.71 kms. of sewer network line will be laid at an estimated cost of **Rs. 1310.3 Crores.**

Out of five (5) projects, two (02) projects at Sahibganj and Rajmahal have been completed at the expense of **Rs. 156.12 crores** involving laying of 89.21km long Sewer network and installation of three (03) STPs with capacities of 7 MLD & 5 MLD (Sahibganj town) and 3.5 MLD (Rajmahal town) respectively. All three STPs are currently operational and are in compliance with the Ministry of Environment, Forest and Climate Change (MoEF&CC) notified norms dated 13.10.2017.

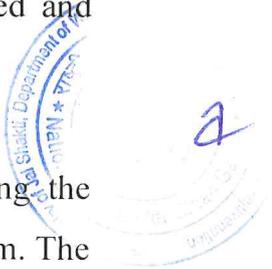
The remaining three (03) projects (14 MLD at Phusro, 40 MLD at Ramgarh and 192 MLD at Dhanbad) of total capacity of 246 MLD at sanctioned cost of **Rs. 1154.18 crores** are on-going and are at various stages of construction. The aforementioned projects upon completion will create thirty –one (31) Interception & Diversion with nine (09) STPs to be commissioned for drain tapping, sewage collection and its treatment.



अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संवर्धन, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
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भारत सरकार, नई दिल्ली / Govt. of India New Delhi

Detailed status for funding Sewerage and STP infrastructure projects in Jharkhand under the *Namami Gange Programme* is annexed and marked as **Annexure -R1**

- 5. That the deponent is a responsible Government servant having the highest regard for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in future.



Deponent

अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
 कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
 राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
 जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
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 जल शक्ति मंत्रालय /Ministry of Jal Shakti
 भारत सरकार, नई दिल्ली /Govt. of India, New Delhi

VERIFICATION:

12 JUL 2025

Verified at Delhi on this the day of July, 2025 the averments and facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Deponent

अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
 कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
 राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
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 भारत सरकार, नई दिल्ली /Govt. of India, New Delhi

Shakti 2265715
 certify the deponent's execution
 has signed in my presence



Certified that the foregoing statement was declared on solemn affirmation before me which has been read over to the deponent who has admitted

It as correct Notary DELHI

12 JUL 2025

Annexure -R1

Detailed status for funding Sewerage and STP infrastructure projects in Jharkhand

S. No.	District	River Name	Name of Projects	Sanctioned cost (Rs in Cr.)	STP (No.)	STP Capacity in MLD	Sewer Network (km)	I&D (No.)	Status
1.	Sahibganj	Ganga River	Sewerage scheme & STPs	99.36	2	7.5	55	-	Completed
2.	Rajmahal	Ganga River	Sewerage scheme & STP	56.76	1	3.5	34.21	-	Completed
Total (A)				156.12	3	15.5	89.21		
3.	Phusro	Damodar River	I&D and STPs scheme for Phusro town	61.05	2	4.10	-	3	Expected completion – March 2026
4.	Ramgarh	Damodar River	I&D and STPs scheme for Ramgarh town	284.80	2	17.23	-	21	Expected completion – March 2026
5.	Dhanbad	Damodar River	I&D with STPs	808.33	5	75.60	27.5	7	Expected completion – May 2028
Total (B)				1154.18	9	246.00	27.5	31	
Grand Total				1310.30	12	261.5	116.71	31	

सहाय्यक सचिव/अनुप कुमार शrivastava
 सहाय्यक सचिव (तकनीकी) / Executive Director (Technical)
 राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
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 नई दिल्ली, भारत / Govt. of India New Delhi